

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. RAJIV KALRA

Criminal Appeal No(s). 1728/2019

RAM NARESH

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH

Respondent(s)

Date : 06-03-2020 This appeal was called on for hearing today.

For Appellant(s)

Mr. Anupam Mishra, AOR

For Respondent(s)

Ms. Ruchira Goel, AOR

UPON hearing the counsel the Court made the following
O R D E R

Issue reminder for Records as well as for certificate of service in respect of sole Respondent.

In alternate Ms. Ruchira Goel, Ld. Counsel may file Vakalatnama within a period of two weeks as she appeared before the Hon'ble Court on 18/11/19 and sought time for filing of Vakalatnama.

List again on 22.04.2020.

RAJIV KALRA
Registrar

pm